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The coal seams in the Coalfields of J&K region are thin and erratic in behaviour. The coal seams pinch-and-swell, split-and-merge and deteriorate into carbonaceous shale. The Mining and Geological conditions are difficult including thin seams, paid changes in seam thickness, complex structure, steep gradient, poor roof and floor strata, gassiness etc.

Exploration has been conducted in the past by Geological Survey of India, Indian Bureau of Mines and Directorate of Geology and Mining, J&K by Geological Mapping, Trenching Drilling in important Coalfields like Kalakot-Kura, Metka and Mahogala. The results of the exploration have not been encouraging since the coal seams have erratic behaviour in thickness and have limited continuity in strike and dipdirection resulting in patchy development of coal seams which are not amenable to scientific mining by underground methods.

[Translation]

## Amount mobilized by Public Financial Institutions

2109. SHRI INDRAJEET MISHRA: Will the Minister of FINANCE be pleased to state :

- (a) the amount mobilized by ICICI, IDBI, IFCI through various schemes from the public during the last three years;
- (b) the amount invested by these institutions in share market;
  - (c) the present value of share capital invested by them;
- (d) the amount of loan waived off by them during the above period; and
- (e) the effective steps being taken to avoid the loss of public money and its safe refund?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE)(SHRI KADAMBUR M.R. JANARTHANAN): (a) to (e) The information is being collected and will be laid on the Table of the House to the extent available

## P.M.R.Y.

- \*2110, SHRI BHANU PRATAP SINGH VERMA: Will the Minister of FINANCE be pleased to state :
- (a) whether the applications for loan under Prime Minister Rozgar Yojana are delayed due to procedural wrangles;

- (b) if so, whether any steps are being taken by the Government for simplification of this procedure;
- (c) whether some cases of harassment by bank officers in clearing the applications have come to the notice of the Government:
  - (d) if so, the details thereof, State-wise; and
- (e) the action taken against such officers, particularly in U.P.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (e) There are no procedural wrangles in dealing with the loan applications under Prime Minister's Rozgar Yojana. Some complaints are received on account of rejection of applications, by the Banks. Rejection of applications, however, is due to non-viability of the proposed activities and excess sponsoring of applications.

[English]

## **Delivery Orders of Coal to Displaced** Persons by MCL

- 2111. SHRI BHARTRAHARI MAHTAB: Will the Minister of COAL be pleased to state :
- (a) whether Delivery Orders of Coal have been given to displaced person of Mahanadi Coalfields Limited as compensation;
- (b) if so, the total number of displaced persons to whom Delivery Orders have been given during the last three years, indicating the number of Delivery orders;
- (c) whether any enquiry has been conducted relating to the bungling of coal on the pretext of giving Delivery Orders to the displaced persons in the name of compensation; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) No, Sir.

(b) to (d) Do not arise in view of reply given to (a) above.

## **Demand and Supply of Notes and Coins**

- 2112. SHRI C.D. GAMIT: Will the Minister of FINANCE be pleased to state:
- (a) the estimated demand of notes/coins of small denominations in the Country and the supply position thereof at present; and
- (b) the time from when there would be an adequate supply of coins to overcome the shortage and get rid of the mutilated notes?